

TRIPURA GAZETTE



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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

**GOVERNMENT OF TRIPURA
REVENUE DEPARTMENT**

No.F.10(72)-REV/19/P.II

Dated, Agartala, the 7th December, 2022.

NOTIFICATION

In exercise of the powers conferred by proviso to Article-309 of the constitution and in supersession of the existing recruitment rules for the post mentioned herein, the Governor hereby makes the following rules regulating the method of recruitment to the post of Tehsilder in the District Administration (Revenue) Department namely:

1. Short title and commencement –

- (1) These rules may be called the Tehsilder of District Administration (Revenue) Department Recruitment Rules, 2022.
- (2) They shall come into force on the date of their publication in the official Gazette.

2. The name of the posts shall be as specified in Column-1 of the Schedule enclosed.

3. Number, Classification and scale of pay:-

The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in rows **2 to 4** of the Schedule enclosed at Annexure – I.

4. Method of recruitment, age limit, qualifications, etc.:-

The method of recruitment to the said posts, age limits, qualifications and other matters relating to the said posts shall be as specified in rows **5 to 13** of the said Schedule.

5. Disqualification: - No person –

- (a) who has entered into or contracted a marriage with a person having spouse living; or
- (b) who, having a spouse living has entered into or contracted a marriage with any person shall be eligible for appointment to the said post.

Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

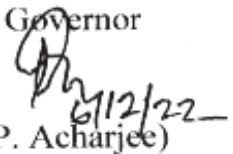
6. Power to relax:- Where the State Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in the writing, and with concurrence of the GA(P&T) Department, relax any of the provisions of these rules with respect to any class or category of persons.

7. Repeal:- The Recruitment Rules for the aforementioned posts existing in this Department as issued vide Notification No.F.10(32)-REV/11/P.V, dated 08.11.2013 are hereby stand repealed with immediate effect and are replaced by these Recruitment Rules according to the Schedule at Annexure- I enclosed herewith.

8. Savings:- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

9. This Notification is issued as per the new Recruitment Policy vide Notification No.F.20(1)-GA(P&T)/18, dated 29.10.2020 issued by the Government in the GA(P&T) Department.

By order and in the name of the
Governor


6/12/22

(P. Acharjee)
Addl. Secretary
Revenue Department
Government of Tripura

No.F.10(72)-REV/19.P.II

Recruitment Rules for the post of Tehsilder grade under the District Administration, Revenue Department, and Government of Tripura

SCHEDULE

- 1 Name of the post(s) : **Tehsilder**
- 2 Number of post(s) : 663 (six hundred and sixty three) nos. Plus additional post(s) as and when created.
- 3 Classification : Group-‘C’, Non-Gazetted.
- 4 Scale of pay :
- | Pre-revised Scale of pay | Corresponding revised Scale of Pay. |
|---|--|
| PB-2 Pay Band Scale Rs. 5700-24000/-
Grade Pay- Rs. 2200 | Cell-1 of Level -7 of Tripura State Pay Matrix, 2018 (Tripura State Civil Services (Revised Pay) (First amendment) Rules, 2018] |
5. Method of recruitment whether by direct recruitment or by promotion or transfer on deputation and percentage of the vacancies to be filled by various method :
- i) 10% by promotion and 90% by Direct Recruitment.
- ii) (a) For direct recruitment selection will be through competitive examination (written and interview) to be conducted by the recruitment Board constituted by the concerned Department.
- (b) Interview shall be not exceeding 15% of the Total Marks.
- iii) Total Marks-100.
- iv) Syllabus- Land Measurement, TLR & LR Act-45 marks, English Grammar & Composition (Madhyamik Standard)-20 marks, Simple Arithmetic (Madhyamik Standard)-10 marks, Current Affairs – 5 marks.
- v) 5(five) marks may be given to private surveyor licensed by State Government with skill training.
- 6 Age limit for direct recruitment : 18 to 40 year of age. Upper age limit is relaxable by 5 (five) years in case of SC/ST/PH candidates and Government servant.
- 7 Educational and other qualifications required for direct recruitment. :
- i) H.S(+2) examination passed from the recognized Board or University.
- ii) Having knowledge of computer training course in CAD for at least 3 months from any recognized Computer Training Institute.
- Desirable: Having knowledge of Bengali /Kokborok.
- Note:- The knowledge of Bengali or Kokborok will be assessed in the interview/viva-voce and some

marks for interview/viva-voce shall be given for having such knowledge or the Administrative Department may determine the desirable knowledge as qualifying in nature in the written test.

ii) For technically /highly skilled posts, where the availability of local candidates(s) is not certain, the concerned Administrative Department may dispense with the above desirable qualification.

- 8 Whether age & educational qualifications prescribed for the direct recruitment will apply in the case of promotion. : "Age- No Qualification- At least Madhyamik examination passed."
- 9 Whether selection post or No selection post : Not applicable.
- 10 Period of probation, if any. : 2 (two) years.
- 11 In case of recruitment of by promotion / transfer on deputation, grades from which promotion / transfer on deputation is to be made : By promotion from Gr-D staff of the District Administration who have passed the Madhyamik examination.
- 12 If a DPC exists, what is its composition? : Gr-C DPC composition of 8(eight) D. M. & Collectors.
- 13 Circumstances in which TPSC is to be consulted in making recruitment. : Not applicable.
- 14 Repeal : The existing Recruitment Rules for the post of Tehsilder vide Notification No.F.10(32)-REV/11.P.V dated 08-11-2013 is hereby stand repealed.


(Pradip Acharjee)

Addl. Secretary to the Government of Tripura